

[Print](#)**Defective Case Register from 2025-01-08 to 2025-01-08**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/618/2025	BIREN SANKAR TRIPATHY	2025-01-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED D.Fee of OSBC Rs.50/- not paid.
2	D-BLAPL/764/2025	ASWINI KUMAR MISHRA (3)	2025-01-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
3	D-MACA/426/2025	PRASANTA KUMAR MAHALI	2025-01-08	16-PETITION/APPEAL NOT IN TIME Period of Delay 30 days
4	D-WP(C)/54418/2024	JANAKI KANTA MAHAPATRA	2025-01-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Age of opp.party No.5 is left blank.2.The name of the counsel in capital letter and enrollment number in last page of writ petition not furnished.3.Legible copy of page-22.23.41 and 47 not filed
5	D-ABLAPL/623/2025	SNEHASISH BEHERA	2025-01-08	20-VERNACULAR CERTIFICATE NOT FURNISHED.
6	D-WP(C)/649/2025	JYOTIRMAYA PRASAD BEHERA	2025-01-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
7	D-CRLMC/496/2025	AMITAV TRIPATHY	2025-01-08	1.The name of the accused Rajeswar Rao in the C.copy of under Annex-1 mentioned as T. Rajeswar Rao of the cause title of the CRLMC petition.
8	D-RSA/597/2025	MAHESWAR MOHANTY	2025-01-08	1.Case No. mentioned in the office note be corrected.
9	D-ABLAPL/730/2025	CHIRANJIB ROUT	2025-01-08	1.Case of G.R.(C.T.) case No. on cause title does not tally with prayer of the petition.
10	D-ABLAPL/756/2025	ARIJEET MISHRA	2025-01-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs.50/-not paid on V.nama.
11	D-WP(C)/821/2025	KEDAR KUMAR DASH	2025-01-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
12	D-CRLA/796/2025	DEEPAK KU SAHOO	2025-01-08	Good ground certificate not furnished
13	D-ARBP/918/2025	SIDHANT DWIBEDI	2025-01-08	page 305 to 308 not legible.
14	D-BLAPL/780/2025	PUSPAMITRA MOHAPATRA	2025-01-08	Page 25 to 28 not page marking and not proper arranged.
15	D-WP(C)/773/2025	UMAKANT SAHOO	2025-01-08	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1.Signature of the petitioner not complete in the affidavit.2.Annex.8 has been typed as annex.9 at page 13 of the petition.
16	D-ABLAPL/781/2025	DEBASNAN DAS	2025-01-08	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
17	D-RSA/817/2025	PRASANTA KUMAR SATAPATHY	2025-01-08	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs Decree Rs.5/- Paid. (b) Appellate Court Judgement Rs.5/- Paid. Decree Rs.5/- not Paid.
18	D-WP(C)/797/2025	TUSAR KANTA SAHOO	2025-01-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED In affidavit code not furnished.
19	D-CRLREV/705/2025	DIGBAS PANDA	2025-01-08	3-AUTHENTICATION FEE IS DEFICIENT. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.d.c.f of Rs .2.70 paisa to be paid . 2.Copy of Trial Court Judgement / Order C .copy not filed but xerox attested copy of same filed .
20	D-WP(C)/658/2025	BHABANI PRASAD MOHANTY	2025-01-08	Receipt Showing Serv.copy To ct not Filed.
21	D-BLAPL/638/2025	BIBHU PRASAD TRIPATHY	2025-01-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos.25-26-31 to 35 and 39 and 41 not legible.
22	D-WP(C)/834/2025	KALI PRASAD MOHANTY	2025-01-08	Page 46 not legible
23	D-MACA/332/2025	PRAMOD KUMAR TRIPATHY	2025-01-08	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 117 days 2.Court Fee Rs.935/ payable paid Rs.12/ Rs.923/ to be paid Rs.935/ paid through e filling
24	D-WP(C)/669/2025	UMAKANT SAHOO	2025-01-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. Petitioner not sworn affidavit.
25	D-BLAPL/792/2025	JUGALA KISHORE PANDA	2025-01-08	1.Page mark not properly mentioned as index.
26	D-ABLAPL/791/2025	SANGRAM KESHARI MISHRA	2025-01-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 and 13 not legible.
27	D-WP(C)/746/2025	MANOJ KUMAR MOHANTY	2025-01-08	Logo Rs 50/- not paid on V nama

28	D- CONTC/881/2025	ADV.	2025-01-08	Occupation of deponent not stated in declaration of affidavit
29	D-BLAPL/763/2025	BASUDEV PUJARI	2025-01-08	8-CAUSE TITLE NOT IN ORDER. 1. As per rejection order under Annexure-6 G.R.Case No.61(A)/2020 does not tally with petition.
30	D- CRLMC/325/2025	SUSHANTA HARICHANDAN	2025-01-08	1. Certified copy of annex-1 not filed. 2. Name and address of the petitioner nos 2 and 3 not mentioned in V.nama.
31	D-WP(C)/839/2025	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2025-01-08	In I.A. application the Prayer of dates as mentioned @ annexures not correctly mentioned . In place of Annexures 10.20 and 23 it is Correctly as 9.19 and 23.
32	D-CMP/813/2025	MAHESWAR MOHANTY	2025-01-08	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
33	D-LAA/273/2025	NIRANJAN PRASAD PATRA	2025-01-08	Valuation of the appeal and court fee payable not correctly furnished. C.Copy of impugned order not filed. Put up for S.R. after removal of above defects.
34	D-BLAPL/709/2025	SANTOSH KUMAR RATH	2025-01-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Occupation and paragraphs not correct in affidavit.2.Name of trial court in cause title not tally with rejection order. 3.page nos 31 and 38 not partially legible.4. D.C. fee Rs.2/- to be paid and age not reflected in V.nama.
35	D-BLAPL/776/2025	JAGABANDHU SAHU	2025-01-08	8-CAUSE TITLE NOT IN ORDER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Title of the petitioner in synopsis,datechart , cause title and V.nama not tally with rejection order. .
36	D- ABLAPL/661/2025	SAROJ KUMAR PADHY	2025-01-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 and 12 not legible.
37	D-WP(C)/687/2025	AMIT PRASAD BOSE	2025-01-08	Certificate AND in prayer of the Writ Application not signed by the Filing Advocate.
38	D-BLAPL/726/2025	PRASANTA KUMAR NANDA	2025-01-08	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
39	D- BLAPL/39023/2024	JAYAKRISHNA MOHAPATRA	2025-01-08	1. Rejection order dated not furnished in para no.3.

40	D-ABLAPL/698/2025	PRASANT KUMAR BARIK	2025-01-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. Deponent not signed in affidavit.
41	D-ABLAPL/736/2025	MANAS KUMAR CHAND	2025-01-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page nos.6 to12 not neat and legible.2. Name of father of the deponent on affidavit does not tally with cause title.
42	D-CMP/528/2025	BHOJARAJ SETH	2025-01-08	3-AUTHENTICATION FEE IS DEFICIENT. 8-CAUSE TITLE NOT IN ORDER. (i).Re.1.10p. each be paid on anx.1 and 2. (ii)Status of parties in court below not stated.
43	D-ABLAPL/574/2025	PRAVASH CHANDRA JENA	2025-01-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Title of executent not clearly legible and D.C.fee of Rs. 50/- for OSHBF. to be filed in V. nama. 2. provision not correct
44	D-CRLMC/499/2025	SANJIB KUMAR BHANJADEO	2025-01-08	1.Page no.18 not neat and legible.
45	D-WP(C)/685/2025	GOPINATH MISHRA	2025-01-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
46	D-BLAPL/716/2025	BIJAYA KUMAR RAGADA	2025-01-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
47	D-CRLMC/534/2025	ANKITA MUKHERJI	2025-01-08	Free copy of FIR and chargesheet in Annexure 1 not filed.
48	D-BLAPL/606/2025	BIBHU PRASAD DAS	2025-01-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. Honble Court not tally with Rejection order and cause title.Paragraph not mentioned in the affidavit
49	D-RPFAM/917/2025	LALIT KUMAR MAHARANA	2025-01-08	1. OP 2 is minor 2.Affidavit and declaration not made in main case (ii)Occupation of deponent not given in IA.(iii)Index is wrongly paginated(pg. no.47) and anx.ends at pg.29.
50	D-CRLA/319/2025	BASUDEV MISHRA	2025-01-08	3-AUTHENTICATION FEE IS DEFICIENT. 1.AU fee Rs 4 .95 paisa not paid
51	D-CRLMC/259/2025	MANORANJAN PADHY	2025-01-08	1.Certified copy of annex-1 not filed.2. Page nos 7- 9 to 12- 15 to 17 not legible.
52	D-WP(C)/763/2025	UMAKANT SAHOO	2025-01-08	30-OTHER DEFECT (IF ANY) LEGIBLE COPY OF PAGE-36 TO BE FILED
53	D-WP(C)/833/2025	JAYADEBA BEHERA	2025-01-08	1.Synopsis and date charts are not alphabetically paginated and also not marked in index.2.The name of the counsel in capital

				letters and enrollment numbers in last page of writ petition not furnished.
54	D-WP(C)/556/2025	DILLIP KUMAR MOHAPATRA	2025-01-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.I.A.is not page marked.2.The name of the opp.parties not correctly furnished in affidavit of I.A.3.The name of the opp.parties in synopsis ,date charts and affidavit of writ petition not correctly furnished.
55	D-BLAPL/615/2025	BRAJA KISHOR PANDA	2025-01-08	Age of the petitioner not tally with Rejection order and cause title.
56	D-WP(C)/760/2025	SUNSHINE ANAND SWAIN	2025-01-08	1.Discrepancy in the date of order mentioned in the index and petition under annex.1 may be reconciled. 2..Receipt Showing Serv.copy To ct not Filed.
57	D-CRLA/667/2025	RAMESH CHANDRA PRADHAN	2025-01-08	Receipt showing copy on SC Vigilance not filed
58	D-CRLMC/603/2025	RANJIT MOHANTY	2025-01-08	1.In the Index Annexure-1 not properly page marked.2.C.copy of Annex-1 not filed.3.Nomenclature and Opp.party not mentioned in the V.nama.
59	D-WP(C)/670/2025	UMAKANT SAHOO	2025-01-08	Annex.8 has been typed as annex.9 at page 13 of the petition.
60	D-WP(C)/615/2025	T.N.MURTY	2025-01-08	1.Receipt Showing Serv.copy To Vigilance not Filed. 2.Opp.Party Nos.2 and 7 are not represented through.3.Annexures are not attested as true copies.
61	D-CRLMC/531/2025	SANGRAM KESHARI ROUT	2025-01-08	1. Annexure 2 is not attesed. 2. Paragraph mentioned in the declaration is not correct
62	D-WA/214/2025	PRAVAKAR BEHERA, S.C(T)	2025-01-08	Page No.88 not reflected in Index.
63	D-WP(C)/771/2025	KSHIROD KUMAR SAHOO	2025-01-08	Receipt Showing Serv.copy To ct not Filed
64	D-CRLA/672/2025	BIJAYA KUMAR RAGADA	2025-01-08	Name of R2 may be redacted
65	D-BLAPL/699/2025	BASANTA KUMAR DAS	2025-01-08	As per FIR,date not correct in date chart.
66	D-CRLMC/33/2025	RAJENDRA NARAYAN ROUT	2025-01-08	1.Copy of the FIR and Charge sheet to be filed.
67	D-WP(C)/701/2025	NIRANJAN PANDA	2025-01-08	20-VERNACULAR CERTIFICATE NOT FURNISHED.
68	D-RVWPET/594/2025	ASWINI KUMAR DASH	2025-01-08	1.Period of Delay 524 days 2. status of op in wpc not correctly furnished. 3.op nos 1to 3 in wpc not made parties. 4. Code incorrectly indicated 5.date of impugned order not correctly furnished in this petition.
69	D-ABLAPL/762/2025	PRATAP CHANDRA MISHRA	2025-01-08	One Srikanta Jena executed in V>Nama which is not party in this Case.
70	D-WP(C)/828/2025	SANTOSH KUMAR SWAIN	2025-01-08	Page No-21 is not neat.

71	D-ABLAPL/752/2025	PVS NANAJI ACHARY	2025-01-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. In date chart, FIR. date not tally and side of page nos. 23 and 27 are not neat.
72	D-MATA/55040/2024	ANSUMAN BHUYAN	2025-01-08	16-PETITION/APPEAL NOT IN TIME Period of Delay 87 days. 2.case number not correctly furnished in being aggrieved and prayer.
73	D-ABLAPL/687/2025	PANCHANAN PANIGRAHI	2025-01-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
74	D-BLAPL/683/2025	MANORANJAN PADHY	2025-01-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per rejection order, name of the trial court not not tally in cause title.2. page no. 14 and 15 are not partially legible.
75	D-WP(C)/653/2025	JYOTIRMAYA PRASAD BEHERA	2025-01-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
76	D-WP(C)/857/2025	BISHNU PRASAD RATH	2025-01-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
77	D-CRLMC/287/2025	CHANDAN SAMANTARAY	2025-01-08	1. This case related to sexual offence the name of victim and her address deleted from petition as per the stading order 3/2024 and put up for SR thereafter.
78	D-ABLAPL/712/2025	ANUPAM DASH	2025-01-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl. nos. of paragraphs in the petition not furnished in the affidavit.
79	D-ABLAPL/744/2025	MANAS KUMAR CHAND	2025-01-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 6 to 12 not neat.Opp.party not correctly mentioned in index , synopsis and date chart.
80	D-CRLA/226/2025	SANGRAM KESHARI ROUT	2025-01-08	Name of informant be deleted from record . put up for further s .r after deleting name of informant .
81	D-WP(C)/751/2025	PRAFULLA KUMAR MOHAPATRA	2025-01-08	Case no mentioned under annexure-6 not tally with the Book mark index and index of the writ petition.
82	D-BLAPL/669/2025	AMULYA RATNA PANDA	2025-01-08	2(a) c.c. no. wrong in PR.
83	D-CONTC/48240/2024	SASHIBHUSAN DAS	2025-01-08	Names of ops 2 and 3 be stated(ii)Petitioner 1 to 3 were not parties in WA(iii)Neat copy of p.43 to 45 be filed.
84	D-ABLAPL/693/2025	SATYA RANJAN MULIA	2025-01-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				GR case no. not mentioned. Page o. 12 not neat.
85	D-BLAPL/637/2025	MANORANJAN DAS	2025-01-08	14-NOT PROPERLY INDEXED.
86	D-WP(C)/795/2025	BRAJA RAJ SAI	2025-01-08	Hemanta kumar Pradhan - Petitioner -2 not signed and properly executed in V.NAMA
87	D-BLAPL/739/2025	ANUP UDAYA SENAPATI	2025-01-08	1,Paragraphs as per the petition sl. no not correctly furnished in the declaration.2. Annexures 2 and 3 does not tally with the index.
88	D-BLAPL/670/2025	AMULYA RATNA PANDA	2025-01-08	2(a)cc no. wrong in PR.
89	D-LAA/800/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-01-08	put up for SR after furnishing valuation of appeal and court fees payable correctly
90	D-ABLAPL/779/2025	MADHUSMITA KANUNGO	2025-01-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
91	D-BLAPL/451/2025	MANORANJAN DAS	2025-01-08	In Cause Title ,Petition and Prayer mention as G.R.Case but in Rejection order mention as C.T.Case.
92	D-CRLMC/690/2025	TIRTH KUMAR SAHU	2025-01-08	1. Page nos 21 AND 22 not legible
93	D-CRLMC/445/2025	BASANTA KUMAR DAS	2025-01-08	1.Copy of Charge sheet to be filed.
94	D-ABLAPL/742/2025	GIRIJA BALLAV DAS	2025-01-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED. Name of Petitioner mentioned in Affidavit not correctly furnished.
95	D-ABLAPL/733/2025	KUMAR PRAJWAL	2025-01-08	1. Paragraph no. not correctly furnished in the petition.
96	D-BLAPL/738/2025	ANUP UDAYA SENAPATI	2025-01-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. . Paragraph no. not correctly furnished on declaration.2. As per rejection order under Annexure-2,the case No. does not tally with petition.
97	D-ABLAPL/607/2025	SUSANTA KUMAR LENKA	2025-01-08	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Date of FIR not correct in date chart.
98	D-CRLA/305/2025	PRADEEP KUMAR DAS	2025-01-08	In certificate part grounds not mentioned after the word good
99	D-BLAPL/679/2025	DEVASHIS PANDA	2025-01-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age not reflect in V.NAMA.
100	D-CONTC/54804/2024	SWADHIN KESARI SINGH	2025-01-08	PAGE NOS. 9 AND 10 NOT LEGIBLE

101	D-MACA/466/2025	SUBRAT SATPATHY	2025-01-08	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 322 days. 2.statutory deposit not made
102	D-BLAPL/741/2025	DIBYAJYOTI SAHOO	2025-01-08	1.P.S. Case N o. 321 of 2024 mentioned in the prayer does not tally with petition.
103	D-MACA/310/2025	SANTOSH KUMAR MOHANTY	2025-01-08	statutory deposit not made
104	D-CMP/730/2025	AMIT PRASAD BOSE	2025-01-08	In prayer the impugned order challenged under annexure appears to be not correct .
105	D-CMP/544/2025	SUBHRANSU BHUSAN MOHANTY	2025-01-08	Neat page nos..13_14_ AND 23 be filed.
106	D-WP(C)/684/2025	DIGAMBARA MISHRA	2025-01-08	According to Index and Writ petition Annexure -2 not properly page Marked in Index
107	D-CRLMC/440/2025	RAMAKANTA NAYAK	2025-01-08	8-CAUSE TITLE NOT IN ORDER. Status of parties in court below be furnished.
108	D-WP(C)/849/2025	SANKAR PRAASAD PANI	2025-01-08	NEAT COPY OF PAGE NO 30 AND 31 TO BE FILED
109	D-WP(C)/695/2025	GOKULANANDA PADHI	2025-01-08	Writ petition_ Index and Annexure not properly in order and page marked.
110	D-MACA/252/2025	RIMJHIMBALA PATI	2025-01-08	1. Period of Delay 14 day 2.court fee reg valuation not correctly furnished
111	D-WP(C)/876/2025	ITISHREE TRIPATHY	2025-01-08	.Petition not correctly addressed to Honorable Court
112	D-WP(C)/831/2025	JAYADEBA BEHERA	2025-01-08	30-OTHER DEFECT (IF ANY) 1.Synopsis and date charts are not alphabetically paginated and also not marked in index.2.The name of the counsel in capital letters and enrollment numbers not furnished in last page of writ petition.
113	D-CRLMP/39174/2024	BISWARANJAN DALAI	2025-01-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO. 10 NOT LEGIBLE 2. PAGE NO.8 REPEATED AND PAGE NO.9 NOT AVAILABLE
114	D-ABLAPL/798/2025	OM PRAKASH SARAN	2025-01-08	.Authorization to swear the affidavit on behalf of petitioners no 2 to 5 not stated.2 page nos not visible in annexure no 1 and 2.
115	D-WP(C)/640/2025	TAPAN KUMAR MANDAL	2025-01-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) synopsis and date charts are not alphabetically paginated.
116	D-BLAPL/724/2025	PRASANTA KUMAR NANDA	2025-01-08	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
117	D-MATA/872/2025	BIBHU PRASAD MOHANTY	2025-01-08	1. Period of Delay 24 days. 2. Cause Title Not correctly addressed. 3. Appeal may not lie from interim orders.

118	D-BLAPL/565/2025	KIRTAN DANG	2025-01-08	STF ps case no. wrong in cause title and not tally with annexure -1 as per rejection order.
119	D-RSA/723/2025	AMIT PRASAD BOSE	2025-01-08	1. Court Fee Rs.2845/- Payable_ Not Paid.
120	D-MACA/585/2025	G.P.DUTTA	2025-01-08	1. Period of Delay 153 days delay
121	D-RVWPET/886/2025	TAPAN KUMAR MANDAL	2025-01-08	Place it after filing of C.copy of impugned Jt
122	D-ABLAPL/657/2025	DEEPAK KUMAR DAS	2025-01-08	14-NOT PROPERLY INDEXED. P.S.Case No mentioned in Petition Para-1 not correctly furnished.
123	D-BLAPL/403/2025	CHEERA RANJAN SATAPATHY	2025-01-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. Relationship not mentioned in the affidavit.
124	D-BLAPL/714/2025	DURGA PRASAD DHAL	2025-01-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Name of the trial court pending to be reflected in petition as per rejection order.2.page no.13 not partially legible.3. Signature of executants not neat.
125	D-WP(C)/637/2025	RAJIB LOCHAN PATNAIK	2025-01-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Synopsis and date charts are not alphabetically paginated.
126	D-BLAPL/751/2025	SIDDHARTH GOUTAM DAS	2025-01-08	Date of rejection order not correct in index and Book mark.
127	D-WP(C)/644/2025	RAJIB LOCHAN PATNAIK	2025-01-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Synopsis and date charts are not alphabetically paginated.
128	D-WP(C)/841/2025	RABINDRA KUMAR PATNAIK	2025-01-08	Legible copy of Annexure 1 to be filed.
129	D-BLAPL/675/2025	BISWARANJAN MAHARATHA	2025-01-08	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Date of FIR not mentioned in Date chart.
130	D-WP(C)/842/2025	DEBENDRA NATH MISRA	2025-01-08	paragraphs not correctly mentioned in the declaration part of the affidavit.
131	D-MACA/80/2025	SOMNATH ROY	2025-01-08	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 42 days
132	D-WA/279/2025	SASWAT DAS, A.G.A.	2025-01-08	The Respondent Surname is wrong in cause title
133	D-MACA/53697/2024	SUSHANTA KUMAR JOSHI	2025-01-08	Court Fee Rs.5004/payble Rs.12 / paid Rs.4992/- to be paid.

134	D-RSA/602/2025	RAMA CHANDRA PATTNAIK	2025-01-08	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Authentication fee due on the Appellate Court Judgement Rs.2/- not Paid. 2. Case No. mentioned in Annexure-2 does not tally with the Index. 3. Original appellate court judgment not yet page marked and be properly inserted.
135	D-CRLMC/588/2025	DURGA PRASAD PANDA	2025-01-08	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Hologram of Rs 50/- not paid in V Nama.
136	D-WP(C)/662/2025	LALIT KUMAR MAHARANA	2025-01-08	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page 30-47 and 66 not legible. 2. Annexs. are not marked as per index and petition.
137	D-ABLAPL/605/2025	SRIKHETRA MISHRA	2025-01-08	Nomenclature not correct in prayer.
138	D-CRLA/324/2025	SANGRAMJIT PANDA	2025-01-08	1. case no. and date of judgement furnished in cause title of appeal memo are not correct. 2. In index, appeal memo and annexure -1 not page marked.
139	D-CRLMP/39383/2024	S.N.B.RAY	2025-01-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
140	D-WP(C)/822/2025	DEBENDRANATH MISRA	2025-01-08	Page 24, 87 and 93 not neat and legible.
141	D-WP(C)/718/2025	SUKANTA KUMAR MISHRA	2025-01-08	NEAT COPY OF PAGE NO 16 TO 18 TO BE FILED
142	D-BLAPL/656/2025	BIRAJA PRASAD NANDA	2025-01-08	Date of rejection order not correct in index and Book mark.
143	D-CRLMP/39107/2024	PRAVASH CHANDRA JENA	2025-01-08	20-VERNACULAR CERTIFICATE NOT FURNISHED.
144	D-MACA/468/2025	SUBRAT SATPATHY	2025-01-08	statutory deposit not made
145	D-WA/269/2025	PRAVAKAR BEHERA, S.C(T)	2025-01-08	Period of Delay 7 days delay
146	D-CMP/542/2025	BHASKAR CHANDRA PANDAB	2025-01-08	14-NOT PROPERLY INDEXED. IA not page marked, (ii) year of impugned case (CMA) appears to be incorrectly furnished in both main as well as IA. (iii) Copy of power of attorney be filed. (iv) Plaintiff no 1/petitioner is dead as per affidavit.
147	D-WP(C)/643/2025	TAPAN KUMAR MANDAL	2025-01-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1. Synopsis and date charts are not alphabetically paginated. 2. Legible copy of page-11 to be filed.
148	D-BLAPL/757/2025	PVS NANAJI ACHARY	2025-01-08	As per standing order no.3 dtd. 9-7-2024 name of the victim / informant shall not be reflected

				in the petition . Then S.R.will be made.
149	D-CRLA/631/2025	AKSHAYA KUMAR DORA	2025-01-08	Code Indicated but not correct
150	D-WP(C)/838/2025	RAMAKANTA DAS	2025-01-08	Petition not page mark
151	D-CRLA/533/2025	JNYANANANDA PANDA	2025-01-08	1.IA no.75/24 is incorrectly addressed. 2.Code not given
152	D-MACA/343/2025	PRAMOD KUMAR TRIPATHY	2025-01-08	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 10 days
153	D-CRLA/511/2025	LALATENDU SAMANTARAY	2025-01-08	Date of TC It not correctly furnished in Being Aggrieved
154	D-BLAPL/787/2025	SONITA BISWAL	2025-01-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Serial No.1 of the affidavit not tally with cause title and rejection order.
155	D-CONTC/55110/2024	ADV.	2025-01-08	Age of the petitioner not correctly furnished in the petition
156	D-CONTC/54807/2024	SWADHIN KESARI SINGH	2025-01-08	PAGE NO.10 NOT LEGIBLE
157	D-BLAPL/660/2025	SAROJ KUMAR PADHY	2025-01-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Ps case no. wrong in para -1 of petition.Page nos. 22 and 23 not neat.Signature of petitioner not tally with petition.
158	D-ABLAPL/713/2025	ANIRUDHA DAS	2025-01-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Welfare fee of Rs.50/- not paid on V.nama.
159	D-WP(C)/759/2025	SURESH CHANDRA PRADHAN	2025-01-08	Date of annex.2 mentioned in the index not tally to annex.2 as annexed.
160	D-WP(C)/573/2025	KAILASH CHANDRA SAHOO	2025-01-08	1.Deficit court fee of Rs.144/ to be paid on cause title of writ petition.2.Some of the petitioners have executed vakaltnama vide separate sheets which is not accepted and signed by the counsel.3.LT.I. of petitioner No.19 is not attested in vakaltnama.4.The name of the counsel in capital letters not furnished in vakaltnama.5.Order No.mentioned in Annexure-4 does not tally with book marks index.
161	D-WP(C)/606/2025	NIHAL RATH	2025-01-08	1.The name of the petitioner in index and vakaltnama not correctly mentioned.2.The reference certificate furnished,but status of W.P.(C)15889 of 2024 not furnished
162	D-MACA/498/2025	SUBRAT SATPATHY	2025-01-08	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.

				1. Period of Delay 263 days.
163	D-ABLAPL/707/2025	DHIRENDRA KUMAR MOHAPATRA	2025-01-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Nomenclature not correct in sl.4 of affidavit and prayer. 2. page no. 11 not partially legible.
164	D-ABLAPL/773/2025	ASHOK KUMAR SAHOO	2025-01-08	1. Page nos.9 and 10 not neat and legible.
165	D-CRLMP/39277/2024	PRATAP CHANDRA MISHRA	2025-01-08	PAGE NO. 9 NOT AVAILABLE
166	D-CRLMC/592/2025	DEVASHIS PANDA	2025-01-08	Free copy of FIR in Annexure-2 not filed.
167	D-ABLAPL/750/2025	GURUPRASAD BEHERA	2025-01-08	Annex.2 not correctly marked in page no.13 .
168	D-CRLMC/336/2025	SURESH CHANDRA PRADHAN	2025-01-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court fee Rs.6/- to be paid.
169	D-CRLMC/634/2025	TAPAN KU. JENA SAMANTA	2025-01-08	14-NOT PROPERLY INDEXED. 1.Synopsis and date chart not furnished in the Index. 2.Age and name of the father of authorized officer not furnished in the cause title.
170	D-MATA/655/2025	SOUMIK SPANDAN TRIPATHY	2025-01-08	1.Period of Delay 59 days delay
171	D-CRLREV/608/2025	SOUBHAGYA KUMAR DASH	2025-01-08	1. Code Indicated but not correct 2. The averments taken regarding court in synopsis and paragraph -1 of revision petition appears to be not correct .
172	D-WP(C)/818/2025	SAMEER KUMAR DAS	2025-01-08	Date of representation mentioned in the petition under annex.5 at page 14 not tally to annex.5
173	D-BLAPL/711/2025	SANGRAM KESHARI ROUT	2025-01-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.C.fee RS. 50/- TO BE PAID ON V.NAMA FOR OSHBF.
174	D-BLAPL/647/2025	SYED IQBAL	2025-01-08	14-NOT PROPERLY INDEXED. Nomenclature not mentioned in V.Nama.
175	D-ABLAPL/577/2025	SUSANTA KUMAR BARAL	2025-01-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos.25 and 31 not partially neatly legible and xerox attested copy of annex.2 filed.
176	D-MATA/648/2025	BYOMAKESH TRIPATHY	2025-01-08	1.Period of Delay 4 days delay.
177	D-CRLMC/595/2025	BHARAT JALLI	2025-01-08	1. Date of bail order not correctly furnished in Index page sl. no.3. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
178	D-WP(C)/604/2025	MANOJ KUMAR MOHANTY	2025-01-08	Date charts not alphabetically paginated

179	D-WP(C)/754/2025	SRIKANTA MAHUNTA	2025-01-08	Paragraph no not correctly furnished in the declaration part of the affidavit in I.A.application.
180	D-BLAPL/593/2025	DEVASHIS PANDA	2025-01-08	1. Date of rej.order not correct in index. 2.S.T.no. ,Age of petitioner in cause title ,V>Nama and also name of trial court not tally, as per rejection order.3.I.A. not properly page marked and index not filed .4. Annex.marking in the body of the I.A not correct .
181	D-WP(C)/789/2025	BIJAYA KUMAR BEHERA 1	2025-01-08	30-OTHER DEFECT (IF ANY) 1.Date mentioned in Annexure-1 and averment of writ petition does not tally with book marks index and index of writ petition. 2.The name of opp.parties not correctly furnished in synopsis ,date charts and vakaltnama.
182	D-CRLA/622/2025	PUSPAMITRA MOHAPATRA	2025-01-08	Code Not indicated
183	D-WP(C)/799/2025	KOUSIK ANANDA GURU	2025-01-08	Page No 12 not available in Annexure -1 as well as Pagation not in order.
184	D-WP(C)/785/2025	BIJAYA KUMAR BEHERA 1	2025-01-08	30-OTHER DEFECT (IF ANY) The name of opp.parties not correctly furnished in synopsis , date charts and vakaltnama.
185	D-WA/315/2025	DR. PATANJALI TRIPATHY	2025-01-08	Page No.15 to17.19 neat copy not filed.

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 08-01-2025 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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